

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 527/94

Friday, this the 8th day of April, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C Bhaskaran, Sarang,
Chief Bridge Inspector,
Southern Railway, Cannanore.

.. Applicant

By Advocate Mr RK Venu Nayar

Vs.

- 1 Union of India represented by the General Manager, Southern Railway, Madras.
- 2 Railway Board through its Secretary, Railway Board, Rail Bhavan, New Delhi.
- 3 The Divisional Personnel Officer, Southern Railway, Palakkad. .. Respondents

By Advocate Mr Mathew J Nedumpara, Addl. CGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks appropriate directions to place him in a higher grade. For this purpose, Annexure A1(a) and 1(b) representations had been made, but they remain unanswered.

- 2 Applicant may make another detailed representation before the third respondent, within one month from to-day. If a representation is so received, a reasoned order will be passed thereon within three months from the date of

receipt of the representation. Third respondent will do well to adhere to the aforesaid time schedule.

3 Application is disposed of. No costs.

Dated the 8th April, 1994.

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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